

Declaration of Assets and Liabilities

Year 2021

I, BINAY KUMAR, son/daughter/wife of LATE KESHU SAW

aged 47 years, belonging to BIHAR LEGISLATIVE ASSEMBLY

service and presently working as DRIVER

37.5 (LVI)

give herein below the details of the assets (Immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

BINAY KUMAR, LEELADEVI, ROHIT KUMAR, ANJANI KUMAR

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Cash	20000/-	10000/-	10000/-	10000/-	
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	S.B.I SAVING 20000/-	BOC SAVING 15000/-	BOC SAVING 15000/-	BOC SAVING 15000/-	
(iii)	Bonds, Debentures and Shares in companies					NIL
(iv)	Other financial Institutions, NSS, Postal Savings, LIC Policies, etc	RS 4007/ XLY Pxe BIRLA SON WIFE INS	RS-4132 XLY Pxe IN L.I.C	NIL	NIL	NIL
(v)	Motor Vehicles (details of make, etc.)	SCOOTER VESPA TWO WHEELER				
(vi)	Jewellery (give details of weight and value)	20 g 6067	100g 350g SILVER	10g 6067	20g 6067 100g SILVER	NIL
(vii)	Other assets, such as values of claims / interests					

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

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3/10/2021

10.2.2021

17/12/21

B. Details of Immovable assets
 (Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated)

Sr. No.	Description	Self	Spouse Name(s)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value					
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value					
(iii)	Buildings (Commercial and residential) Location(s) - Survey / door number(s) - Extent (Total measurement) - Current market value					
(iv)	Houses / Apartments, etc. - Location(s) - Survey / door number(s) - Extent (Total measurement) - Current market value	undivided paternal House Santali path GARDANI Bag KACHITAB path no-1				
(v)	Others (such as interest in property)					

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-
 (Note: Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department(s)	Amount outstanding as on
(a)	(i) Loans from Banks		
	(ii) Loans from financial institutions		
	(iii) Government Dues: (a) dues to departments dealing with government accommodation		
	(b) dues to departments dealing with supply of water		
	(c) dues to departments dealing with supply of electricity		

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	(d) dues to departments dealing with telephones		
	(e) dues to departments dealing with government transport (including aircraft and helicopters)		
	(f) Other dues, if any		
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	ASSESSMENT YEAR 2020-2021 GTFPK-4686F	
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]		
	(iii) Sales Tax [Only in case of proprietary business]		
	(iv) Property Tax		

C. Personal Detail

GPF/GPF/PRAN No. :- 110093919371

Gender :- M (M/F)

Date of Birth :- 25051974 (DD/MM/YYYY)

Class/Group :- C (A/B/C)

Cadre :- Bihar Legislative Assembly Patna
(Full Name e.g. B.A.S.-Bihar Administrative Service,
B.S.S.-Bihar Secretariat Service etc.)

Home District :- PATNA

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature बिनय कुमार

Name of Employee: BINAY KUMAR

Designation: EX-1

Department: B.V.C. Patna

Place: Patna

Date: 8-2-2021

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

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